

SHRI VAYALAR RAVI: Mr. Speaker, Sir, I would like to draw your kind attention to the news item in the *Hindustan Times* dated 22nd March, wherein my name and that of Mr. Saugata Roy have been clubbed in the group of Congress-I. The heading of the news item reads like this: "Congress-I MP's words 'undignified'". Sir, you might have read this. Sir, it has been mentioned that certain remarks made were undignified. I have not made any undignified remark on the floor of the House and putting my name and the name of Mr. Saugata Roy gives an impression that we have also made certain remarks on the floor of the House which were undignified. No other paper has given this. Sir, this kind of false and misleading reports should not appear and this affects the prestige and honour of the Members of this House.

In this connection, I am also to bring to your kind notice one more point, that is your Secretariat is keeping top secret the list of the Members belonging to the Congress-I party. It is necessary that this thing should be made clear to the Press also so that they may know who belongs to which party. There is nothing secret about this list. The list should be made public and it should also be made available to the Press.

MR. SPEAKER: I have already directed that the list of Members belonging to each group or party must be made available to the Press. I am calling for an explanation from the correspondent of the *Hindustan Times*.

श्री रूप नाथ सिंह यादव (प्रतापगढ़)
 अध्यक्ष महोदय, मेरा प्वाइट ग्राफ आर्डर है। आज के लिए मेरा एक तारंगिन प्रश्न संख्या 6506 इस सम्बन्ध में था कि राष्ट्रपति के अभिभाषण के हिन्दी अनुवाद को ठीक कर के द्वांबारा छपाया जाये क्योंकि उसके दसवें पैराग्राफ के हिन्दी अनुवाद

में पिछड़े वर्ग के आयोग के बारे में कहीं गई बात बिल्कुल गायब है। प्रश्नोत्ती में अभिभाषण के दसवें पैराग्राफ में उसके बारे में जो कुछ है वह हिन्दी अनुवाद में बिल्कुल गायब है, इसलिए उसको दोबारा छपा कर वितरित किया जाय।

MR. SPEAKER: It is not a point of order. Please come and discuss the matter, with me. Mr. Vasant Sathe.

SHRI VASANT SATHE (Akola): I shall give my 377 notice in writing; can you kindly call me later?

12.41 hrs.

MATTERS UNDER RULE 377

(i) REPORTED SHORTAGE OF CEMENT, FERTILISERS AND IRON IN ORISSA

MR. SPEAKER: Shri Sarat Kar.

SHRI SARAT KAR (Cuttack): There is acute shortage of cement, fertiliser and iron in Orissa. Though there are more factories than one, still the commodities are not available and if at all they are available, they are sold in the blackmarket. Therefore, the housing schemes for low and middle income groups have had to be stopped and due to the shortage of fertilisers, the rabi crop is suffering. Therefore, I urge that the Ministers of the Central Government should intervene in this matter.

(ii) REPORTED CONSTRUCTION OF A PCCA ROAD BY CHINA ON THE EASTERN BORDER OF INDIA

श्री एस० एस० सोमानी (बिलीङ्गढ) :
 अध्यक्ष महोदय, मैं सभा का ध्यान एक बहुत ही गंभीर मामले की ओर आकषित करना चाहता हूँ। यह हमारी राष्ट्रीय सुरक्षा से सम्बन्धित है। सन् 1962 की गलती फिर से न हो जाये इसलिए मैं इस तरह सदन का